

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5159
ANSWERED ON:14.08.2014
MINORITIES UNDER BPL CATEGORY
Chandumajra Shri Prem Singh

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Government has made any assessment of Muslims and the people from other minority communities living Below Poverty Line (BPL) in the country;
- (b) if so, the details thereof including the percentage of minorities living below the poverty line in the country, State/ UT-wise; and
- (c) the names of the States in the country where maximum and minimum number of above sections of the society living below the poverty line?

Answer

MINISTER OF MINORITY AFFAIRS (DR. NAJMA A. HEPTULLA)

(a to c) No specific data for minority people living Below Poverty Line (BPL) are available. As per information received from Planning Commission, the Socio-Economic Caste Census (SECC) to ascertain the number of people living below poverty line, including those belonging to minorities, is coordinated by Ministry of Rural Development for rural areas and Ministry of Housing and Urban Poverty Alleviation for urban areas. The Report of SECC has not been received. The Office of Registrar General of India and Census Commissioner and State Governments are to collect data on various indicators of inclusion, exclusion and deprivations for identification of BPL families.